

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V
(Special Bench)

Item No.-507
IB-657/ND/2021

IN THE MATTER OF:

Manish Aneja & Ors.

Vs.

Revital Reality Pvt. Ltd.

.....Applicant

.....Respondent

SECTION

U/s 7 IBC

Order delivered on 04.12.2023

CORAM:

**SHRI MAHENDRA KHANDELWAL,
HON'BLE MEMBER (JUDICIAL)**

**SHRI RAHUL BHATNAGAR,
HON'BLE MEMBER (TECHNICAL)**

PRESENT:

For the Applicant : Mr. Piyush Singh, Mr. Vivek Kumar, Ms. Hina
Bhardwaj, Mr. Jayant Upadhyay, Advs.

For the Respondent :

ORDER

Ld. Counsel on behalf of the Financial Creditor and Ld. Sr. Counsel on behalf of the Corporate Debtor are present. List the matter for arguments before the Regular Bench on **23.01.2024**.

S/d-
(RAHUL BHATNAGAR)
MEMBER (T)

S/d-
(MAHENDRA KHANDELWAL)
MEMBER (J)